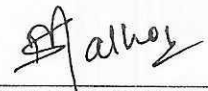


Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 12.10.2026 16.10.2026

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/50011/2023	F.O/51596/2026	13.10.2026	14.10.2026
2.	C/51727/2022	F.O/51555/2026	13.10.2026	14.10.2026
3.	C/52227/2022	F.O/51605/2026	13.10.2026	14.10.2026
4.	C/50120/2024	F.O/51554/2026	13.10.2026	14.10.2026
5.	C/55601/2023	F.O/51593/2026	14.10.2026	15.10.2026
		MISC. ORDER NO.		
1.	C/50766/2026	M.O/50526/2026	12.10.2026	13.10.2026
2.	C/50786/2026	M.O/50537/2026	13.10.2026	14.10.2026
	C/59641/2013	M.O/50542/2026	13.10.2026	14.10.2026
		I.O. ORDER NO.		
1.	C/51133/2022	I.O/37/2026	12.10.2026	13.10.2026


DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.